

Annexure 4

Name of the corporate debtor: Transstroy Tirupati Tiruthani Chennai Tollways Private Limited - In Liquidation			Date of commencement of liquidation: 8 April 2022 (order published on 19th April 2022)								List of stakeholders as on: 30th November, 2022					
(Amount in ₹)																
Sr. No.	Details of claim received			Details of claim admitted												
	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1	Transstroy (India) Limited (Arbitration Claims)	U45203AP2001PLC036905	13-05-2022	3,62,23,00,000	-	Operational	-	NA	-	-	-	-	3,62,23,00,000	-	Amount rejected as there were no supporting documents submitted to substantiate the claim.	
2	Transstroy (India) Limited (Work done by TIL)	U45203AP2001PLC036905	13-05-2022	27,96,94,144	2,10,24,056	Operational	-	NA	-	0.24%	-	-	25,86,70,088	-	-	
3	National Highway Authorities of India	N/A	19-05-2022	1,81,43,59,589	21,64,82,554	Operational	-	NA	-	2.48%	-	-	1,59,78,77,035	-		
							-		-	-	-	-				
				5,71,63,53,733	23,75,06,610		-		-	-	-	-	5,47,88,47,123	-		